

ITEM NO.8

COURT NO.10

SECTION IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).4271/2015

PARAMJIT SINGH VIRK

Appellant(s)

VERSUS

HARYANA STATE & ANR.

Respondent(s)

WITH

C.A. Nos. 4291-4293/2015 (IV)

C.A. Nos. 4273-4280/2015 (IV)

C.A. Nos. 4281-4290/2015 (IV)

C.A. No. 4313/2015 (IV)

C.A. Nos. 4309-4312/2015 (IV)

SLP(C)No. 24091/2014 (IV-B)

C.A. No. 4272/2015 (IV)

C.A. No. 4294-4308/2015 (IV)

C.A. No. 4401/2016 (IV)

C.A. Nos. 4314-4315/2015 (IV)

C.A. No. 2642/2016 (IV)

SLP(C) No. 9285-9287/2016 (IV-B)

C.A. No. 6555/2016 (IV)

Date : 25-10-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Mr. Neeraj Kumar Jain, Sr. Adv.

Mr. Sanjay Singh, Adv.

Mr. Umang Shankar, Adv.

Mr. Siddharth Jain, Adv.

For Mr. Ugra Shankar Prasad, AOR

Mr. Praveen Swarup, AOR

Mr. Naveen Chohan, Adv.

Mr. R.K. Singh, Adv.

Mr. Syed Jafar Husain, Adv.

Mr. Jasbir Singh Malik, Adv.

For Mr. Siddharth Mittal, AOR

Mr. Gautam Godara, Adv.

Mr. G. Ananda Selvam, Adv.

For Mr. Gopal Balwant Sathe, AOR

Mr. Jasbir Singh Malik, Adv.

Ms. Usha Nandini V., AOR

Mr. Dinesh Verma, Adv.  
Ms. Honey Verma, Adv.  
For Mr. Subhasish Bhowmick, AOR

Mr. Gautam Godara, Adv.  
Mr. G. Ananda Selvam, Adv.  
For Mr. Ravindra Keshavrao Adsure, AOR

Mr. M.K. Dua, AOR

For Respondent(s) Mr. Anish Kumar Gupta, AAG  
Mr. Atul Mangla, AAG  
Mr. Inderjee, Adv.  
Mr. Mahendra Kumar, Adv.  
Mr. Piyush Hans, Adv.  
Mr. Dhawal Uniyal, Adv.  
Mr. Shekhar Raj Singh, Adv.  
Mr. Sanjay Kumar Visen, AOR  
Mr. Avdhesh Kumar Singh, Adv.  
Mr. Chandra Shekhar Suman, Adv.  
Mr. R.K. Rajwanshi, Adv.  
Mr. Rajendra Kumar Singh, Adv.  
Ms. Rita Gupta, Adv.  
Ms. Deepshikha Bharati, Adv.  
  
Dr. Kailash Chand, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List tomorrow, i.e., on 26.10.2017.

(Sarita Purohit)  
Court Master

(Tapan Kumar Chakraborty)  
Branch Officer